

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 29/2025

SHARAD AGRAWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 30-07-2025 This appeal was called on for hearing today.

For Appellant(s) : M/S. Ap & J Chambers, AOR

For Respondent(s) : Mr. Ankit Goel, AOR
Mr. Ankur Yadav, AOR

Dr. Rupesh Singh, Adv.
Mr. Vishal Singh, Adv.
Mr. Satya Veer Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, as last chance is granted to the Ld. Counsel for the appellant to file amended memo of parties in the light of Hon'ble Judge in Chamber's order dated 01.11.2023.

List again on 9.9.2025.

MASHROOR ALAM KHAN
Registrar

MG